### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 1066 TO BE ANSWERED ON 08.02.2019

#### Fines Imposed by National Green Tribunal

1066. PROF. SAUGATA ROY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether National Green Tribunal (NGT) panel has recommended imposition of huge amount as fines on Volkswagen;
- (b) if so, the details thereof;
- (c) whether such types of fines have been imposed on any other manufacturing companies in the country; and
- (d) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) to (d) The Hon'ble National Green Tribunal, New Delhi in O.A. No. 509 of 2015 vide its order dated 16<sup>th</sup>November, 2018 and 17<sup>th</sup>January, 2019 directed Volkswagen to deposit a sum of Rs. 100 Crores with the CPCB. No such information is available with Ministry of Environment, Forest & Climate Change if similar types of fines have been imposed on any other manufacturing companies in the country.

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